

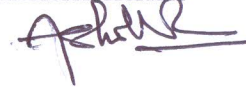

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents 1-3 & 5	
	Ramakrishnan Viraraghavan S. Sathyaganesan	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 & R5 present. At request of both the counsels, time extended to obtain the report of the Chartered Accountant from the Registry and to file objections. Put up on **11.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)